

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.230 - CP 34 of 2020
Item no.231 – IA 34 of 2022

Proceedings under Section 241-242 Co.act,2013

IN THE MATTER OF:

Tarun Chandrakant Parikh & Anr
V/s
Ambrosia Remedies Pvt Ltd & Ors

.....Applicant

.....Respondent

Order delivered on 20/01/2023

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Shashvata Shukla, Adv.
Mr. Jaimin Dave, Adv.
For the Respondent : Mr. Piyush Luktuke, Adv.
Ms. Natasha Shah, Adv.

ORDER

Pleadings are complete.

List of hearing on 30.03.2023

-Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-Sd-

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**